

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

114. I.A. 632/2021

In

C.P.(IB)-27(MB)/2019

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **24.06.2024**

NAME OF THE PARTIES: Bank of India

V/s.

Housing Development & Infrastructure Ltd

**Appearance**

For Applicant: Adv. Bhanu Chopra i/b Adv. Trupti Shetty.

For Respondent : Adv. Shadab S Jan a/w. Ms. Prangana Barua a/w.

Mr. Mufaddal Paperwala i/b. Ms. Crawford Bayley & Co., is present  
through VC.

SECTION 7 OF THE IBC, 2016

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**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

**I.A. 632/2021**

Ld. Counsel for RP submits that voting is still going on and has not been concluded. The matter is posted for hearing along with connected matter on 18.07.2024. List this matter on **18.07.2024**.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
---Harshada---

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)